



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-039/NCLAT/CHN BEN/2026

Dated: 17th March 2026

CORRIGENDUM

Please note that in the cause list dated 18.03.2026 of Chennai Bench published on the NCLAT website, an inadvertent typographical error has crept in **Sl. No. 8** of the list.

Sl. No. 8 may please be read as follows:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in